Paper Mills Limited, Nepanagar, for the year 1972-73, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon-

(ii) Review by Government on the working of the Company.

[Placed in Library. See No. LT-6941/74 for (i) and (ii).]

Ninth Annual Report and Accounts (1972-73) of the Cement Corporation of India Ltd., New Delhi and related papers

SHRI Z. R. ANSARI: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers: -

(i) Ninth Annual Report and Accounts of the Cement Corporation of India Ltd., New Delhi, for the year 1972-73, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-6939/74 for (i) and (ii).]

Third Annual Report and Account:; 73) of the Hindustan Paper Corporation Ltd., and related papers.

SHRI Z. R. ANSARI: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers: -

(i) Third Annual Report and Accounts of the Hindustan Paper Corporation Limited, for the year 1972-73, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the

working of the Corporation. I Placed in Library. See No. LT-6942/74 for (i) and (ii).]

to a matter of urgent 88 public importance

First Annual Report and Accounts (1972-73) os the Bharat Optbalmic Glass Ltd., Durgapur ana related papers

SHRI Z. R. ANSARI: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers: -

(i) First Annual Report and Ac-ants of the Bharat Opthalmic Glass

Limited, Durgapur, for the year 1972-73, together with the Auditors' Report the Accounts and the comments of

the Comptroller and Auditor General of India thereon.

(li) Review by Government on the working of the Company.

[Placed in Library. See No. LT-6940/74 for (i) and (ii).]

Municipal Corporation (Allowances and Aldermen) Amendment Rules, 1974

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): Sir, I beg to lay on the Table, under sub-section (2) of sec-lion 479 of the Delhi Municipal Corporation Ac;, 1957, a copy (in English and Hindi) of the Ministry of Home Affairs Naiincation No. U-13021/4/73/Delhi dated the 5th April 1974, publishing the Delhi Municipal Corporation (Allowances of Councillors and Aldermen) Amendment Rules. 1974. [Placed ^in Library. See No. LT-6809/74.]

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Acute shortage of bread and baby-food in Delhi

SHRI JAGD1SH PRASAD MATHUR

(Rajasthan): Sir, I beg to call the attention of the Minister of Agriculture to the acute shortage of bread in, and virtual disappearance of baby-food from, Delhi markets.

[Mr. Deputy Chairman in the Chair.]

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): Sir, some shortage of bread was reported in Deih; in the third week of April, but no shortage is reported at present after the prices were revised with effect from 26th April, 1974.

The present demand of bread in Delhi is estimated to be of the order of about 30.000 tonnes per annum. Against this, the registered capacity of the three units in the organised sector is about 27,928 tonnes and the level of production during 1973 has been of the same order. In addition, there are a large number of small bakeries in the unorganised sector, and the total production is more or less. sufficient to meet the requirements of: Delhi.

No report about virtual disappearance of baby food from the Delhi markets has been received, but it is in short sup ply because of general shortage of baby foods in the country.

The present demand of infant milk food in the country is estimated to be m the vicinity of 25,000 tonnes and the Ievel of production is of the order of about 21,000 tonnes per annum. Because of the unprecedented drop in milk collection view of drought conditions and floods and its after effects, baby food manufac-; arc faced with a serious problem of utilising their capacity. Because of these factors and the increase in the price of milk, the baby food manufacturers have been facing difficulties in augmenting production. The item 'milk food' is covered under the Essential Commodities Act in respect of which a special watch is being kept on the production, distribution and prices. When shortage of baby food in any State or area is reported, manufacturers are contacted to provide all possible assistance in increasing the supplies/ availabilities of baby food in that area.

श्वी जगदीश प्रसाद माधुर: माननीय मंत्री महोदय ने कहा कि इस समय दिल्ली में ब्रेड की कोई कमी नहीं है। मुझे लगता है कि माननीय मंत्री महोदय स्वयं कभी भी बाजार में ब्रेड खरीदने नहीं जाते होंगे, खुद उन को इस का ग्रवसर to a matter of urgent 90 public importance

नहीं मिलता होगा। (Interruption) खाते तो हैं, लेकिन स्वयं लाते नहीं होंगे। मार्केट में जो स्थिति है उसे देखते हए जो उत्तर उन्होंने दिया है वह उपयुक्त नहीं है और सार्केट में बेड की और अच्छी बेड की विल्लूल कमी है और रोजाना इस प्रकार के अनुभव होते हैं ग्रांर खास-तौर से पिछले दिनों जो ब्रेड की कमी हई उस का एक कारण यह भी था कि जो आप की गेहूं की नीति थी उस के कारण जो बंदा बनाने वाली मिलें थी उन को स्टेट गवर्नमेंट का जो फिक्स्ड कोटा था उन के आधार पर उन को गेहुं मिलता था और वह समाज के छोटे तबके के लोगों को खिला सकते थे। लेकिन गैदा बनाने का काम विभिन्न राज्यों में बंद हो गया। केवल उत्तर प्रदेश ऐसा प्रान्त था कि जहां मैदा बहत बडी मात्रा में बना और अन्य राज्यों को स्तगत हुआ और उस के कारण योड़ी बहुत क्रेड बनती थी। तो इस प्रकार से ऐसी कौन सी व्यवस्था आप करने वाले हैं ि जिससे इन वेकरीज को मैदा ठीक बकार से मिल सके आरी मैदा बन स**ः। इसके लिए आप को** कोई व्यवस्था करनी पडेगी।

दूसरा चंत्री फूड का सवाल है। उभ में मुख्य बात यह है कि हिन्दुस्तान में उस के लिए जिस संस्था ने मोनोपोली कर रखी है वह है हिन्तुस्तान लीवर्स। उस की एक आटिफिशजत स्केयरसिटी है जो हिन्दुस्तान लीवर्स ने बनायी है। ये सारे का सारा जो भी इंडीजिनस मैटीरियल है उसको तमाम मुल्क में काफी बड़ी माता में खरीदने हैं और मार्केट में स्केयसिटी पैदा करके कई बार दाम गिरा भी देने हैं। दाम गिराने का मतलब नह है कि जो छोटे उत्पादन कर्ता हैं, वे सार्केट में उनके सामने टिक नहीं सकते और जब वे नहीं टिकते

[श्री जगदीग प्रसाद माथुर]

तो ये स्वयं मैदान में रहते हैं। आप देखेंगे, बेबी फुड निर्माण करने में हिन्दु-स्तान लिवर 35 परसेंट मुनाफा कमाता है। तो क्या ग्राप इस प्रकार का बेवी फुड जिसको ग्रापने कहा इसेंशियल कमोडिटी है, उसकी मूल्य वृद्धि पर कोई रोक लगा रहे हैं; क्योंकि उसका जो निर्माण करता है वह किसी प्रकार से मैनूवर करके मार्केट के ग्रंदर स्केयसिटी पैदा करता है। आपने बताया, ग्रनाज ग्रौर ग्रनाज से बने खाद्य पदार्थी में कितना मुनाफा हो, आपने एक अनाज गेहूं का सीलिंग प्राइस रखा, लेकिन गेहं से निर्मित जो वस्तु है और जो बच्चों का आहार माना जाता है, उसमें विदेशी कंपनी कितना ज्यादा मुनाफा करती है, एक मोनोपोली कर रखी है। इसलिए उस मोनोपोली को चेक करके और जिससे लोगों को ठीक दाम पर बेबी फूड मिल सके और विदेशी कंपनी जो भारी मुंनाफा कमाती है उसको रोकने की दुष्टि से ग्राप क्या व्यवस्था करने जा रहे हैं?

SHRI ANNASAHEB P. SHINDE: I appreciate the concern of the honourable Member and 1 am prepared to accompany him to any place in Delhi to find out whether there is any shortage. If there is any shortage, perhaps it will give us an opportunity to look into this problem. My information is there was some shortage in the third week of April as I have mentioned in the statement. But now according to my information and according to the report of the Delhi Administration also, no shortage is reported. As regards reasons as to why there was shortage, one reason was the bread price was con:rolled in Delhi while in outside areas it was not controlled and was not available cheap, and bakery purchases were . going out from Delhi to other areas. Now, as a result of new policy, the prices would now be more or less the same in all parts of the country and the bakeries would have the same freedom to purchase maida etc., from flr>iM- mills etc. "Some Quora was beine al-

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lowed to the States because of the present constraints. But the States were not in a position to utilise the full capacity. Certain units in certain States were not in a position to utilise the full capacity. That would no longer be the position after the 15th May throughout the country as far as bakery units were concerned. Then about baby food, as I have already said, there has been some shortage. The demand is more, production is less. And as the honourable Member is aware. in baby food milk is the raw material 01 it is one of the very important raw materials required for baby food. In this country because of last year's drought milk production was affected. Even the ries which were operating in India, were not in a position to get adequate supplies; most of the dailies were operating at 50 per cent capacity. Increasing milk production, development of animal dry in our country, etc., these are larger issues. At the moment because of large-scale drought last year, this year's milk yield has been very badly affected. In recent years in fact in States like Gujarat and Rajasthan because of the drought the required quantities of milk not available and there was shortage y food. The drought has adversely affected the milk production which in turn affected the availability of baby food. The shortage in baby food is not because of a deliberate effort of manufacturers to manipulate. It is because they were unable to utilise their full capacity for production because the raw material required for manufacture of baby food was not available in the required quantity. Bui let hope with this rainy season, after the us monsoon, perhaps milk availability may improve and these perhaps there shortages can be overcome. There is informal price control as far as baby food is concerned. This item is controlled under Essentia] Commodities Act. Even'

seller or distributor is required to exhibit the quantity he holds, the quantity he, has sold and the price at which it is being sold. All these restrictions are there under the Essential Commodities Act to provide some protection to the consumers.

श्रीमती			व्	कुमारी		चूंडावत	
(राज	स्थान)	: उपाध्यः	ল ব	नी,	वेबी	फूड	को
लेकर	मंत्री	महोदय	ने	ने इतना		लाइटली	

जवाब दिया है कि मुझे कुछ ग्राक्चर्य हो रहा है। बड़े लोगों के लिए तो खाने के लिए कुछ ग्रौर भी चीजों का इन्तजाम किया जा सकता है, लेकिन छोटे वच्चे जो केवल डिब्बे के दूध पर पल रहे हैं ग्राज उनके दुध की इतनी दिक्कत हो गई है कि उसका अन्दाजा नेशनल हेरल्ड की इस खबर से लग सकता है जिसमें कहा गया है कि हर पांच भिनट के बाद माताओं के बरावर टेलीफोन झा रहे हैं दूध मिलेगा या नहीं मिलेगा। 'साविंग स्टोरी' शीर्षक से खबर है और दूध की कितनी कमी है उसका ग्रन्दाजा इससे लगाया जा सकता है। आपने बताया कि डेरियों की कमी है, दूध की कमी है, लेकिन मैं बताना चाहती हूं कि प्रोडक्शन गिरा जिस दिन से म्रापने डी० म्राई० ग्रार० के अन्तर्गत दूध की कीमत निर्धारित कर दी। मेनुफेक्चरर्स का कहना यह है कि डीं० ग्राई० धार० के अन्तर्गत दूध की कीमत कम है, वे ज्यादा वसूल करना चाहते हैं और इसलिए जानबुझ कर इसका प्रोडक्शन गिराया गया। मैं ग्रापका ध्यान इस ग्रोर खींचना चाहती हूं कि जो डिव्वे का दूध बनाने वाले कहते हैं कि दुध की कमी है तो साथ ही साथ दूसरे एलाइड प्रोडक्ट्स कैसे बनाते हैं, जैसे कन्डेन्स्ड मिल्क है, होल मिल्क है या एनर्जी डिन्क है। जब दुध की कमी है, जब छोटे-छोटे बच्चे दूघ के बिना विलख रहे हैं तो इन दूसरी चीजों को बनाने की इजाजत सरकार क्यों दे रही है? दूसरी वात यह है कि जो वाहर से आस्ट्रेलिया ब्रौर हंगरी से आपका स्किम्ड मिल्क पाउडर ग्राता है उसको लेकर एक रेकेट चल रहा है। आप सक्सीडी के तौर पर 7 रुपए किलो मंगाते हैं ग्रौर बाजार में वह 18 रुपए किलो के भाव से जिक रहा है। क्या

to a matter of urgent 94 public importance

आप वताएंगे इसके बारे में कि ऐसा क्यों हो रहा है क्रीर इस पर रोक लगाने के लिए ग्राप क्या कार्यवाही कर रहे हैं? जाज स्थिति यह हो रही है कि मेनूफैक्चरर्स ज्यादा भाव लेने के लिए दूध का प्रोडक्शन गिरा रहे हैं। सामाजिक दुष्टि से देखा जाय तो बाजार में उलका दुरुपयोग हो रहा है। जो दूध के डिब्बे आते हैं उनसे रसगुल्ले बनाए जा रहे हैं, आइस कीम बनाई जा रही है और छोटे छोटे बच्चे दूघ के विना विलख रहे हैं। दुध के डिबबे की इतनी दिक्कत है कि साउथ की तरफ क[े] स्टेट्स में यह सटिफिकेट ले जाने के बाद कि उसके दो साल का बच्चा है तब दूध का टिन दिया जाता है। यह हालत है। मुझे समझ में नहीं आता कि बड़े लोगों को हो क्या गया है कि अपने वच्चों के दूध की चिन्ता न करके रसमल्ले बना रहे हैं, आइस कीम बनाई जा रही है।

मैं एक सवाल और पूछूंगी। हमारा दूध स्मगल होकर वाहर जा रहा है। मेरा ख्याल है कि झाप भी इस बात को जानते होंगे कि हमारे यहां दूध बाहर स्मगल होकर जा रहा है क्योंकि हमारे यहां उसकी कीमत कम है झौर दूसरी जगह ज्यादा है। झाप इस वात का जवाज दीजिए कि जव माताएं एक-एक टिन के लिए इधर से उधर फिर रही है और दूध नहीं मिल रहा है, किस प्रकार दूध स्मगल हो रहा है या उससे उत्पुल्ले और दूसरी चीजें बनाई जा रही है?

SHRI ANNASAHEB P. SHINDE: 1 di not know, "i here is shortage of milk in the country as 1 said earlier. I have no im mediate answers to many of these diffi culties. Everything will depend upon production and to what extent we are in a position to meet the gap between de mand $\blacksquare = \ll <* --! = \blacksquare$

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[Shri Annasaheb P. Shinde]

have no information, if the hon. lady Member has any specific information and if she gives it to me, I will find out whether it is taking place. The probability seems to be less as far as milk smuggling is concerned.

As far as skimmed milk powder is concerned, for baby food manufacture it is required. The hon. lady Member made a statement that considerable quantity of skimmed milk powder is sold in the black market. I have no information on this point. Skimmed milk powder is imported in this country and it is mainly used by and handed over to, our organised dairy sector and the same is given to the public after the manufacture. Instead of contradicting the hon. lady Member, I would request her—I know her sincerity—to give me some specific case and then we will probably look into the matter.

We are quite aware that baby food is a very important item particularly for our infants in the country where the mothers are not able to feed them property. Again a= I said earlier we in the Government are aware of it- The Ministry of Industrial Development is in charge of it and they are interested in develop-in"! this industry. A number of Letters of Intent a<-e issued to new parties. It is not a auestion of installed capacity. It is real-iv a ouestion of raw materials available in adeauate Quantities.

SHRI ANNASAHEB P. SHINDE: The Government would like to take proper sters and encouraee more production of baby food in fimrs to come.

श्रीमती लक्ष्मी कुमारी चंडावत : मैंने दो सवाल पृष्ठे थे । अलाइड प्रोडक्ट दूध का होता है, कडेंस्ड मिल्क और क्वालिटी ड्रिक्स को, अगर दूध की कमी है तो उनको रोकते क्यों नहीं । इसी तरह से एसगुल्ला और आईसकीम पर रोक क्यों नहीं लगाते ?

SHRI ANNASAHEB P. SHINDE: Sir in Delhi, there is a ban at the moment on a number of milk products and it is for preserving milk and making it avail-

to a matter of urgent public importance

gestion is concerned. I will pass it on to industrial Development Ministry and will examine it and see to what extent it would be feasible and whether it will benefit the consumers I will pass It on to the Ministry of Industrial Development

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ास	जान	नहीं,	व च्चे	भखे	मर	्हे	हैं ।		

SHRI NIREN GHOSH (West Bengal): Sir, I dispute the statement of the honour-that drought has brought about this shortage of milk and baby food oecause droughts were there before also and no such thing happened at that time. So, why are you bringing forth this ar-Vinieni? This is what I cannot follow. The babyfood has disappeared from the market and it is so tor more than a vear or at least in Calcutta this is my experience and there is intense price hike in this ?nd there is blackmarketing also. There-fare, the question is whether you will commandeer the entire stocks because this i vita] product for the growth and nourishment of the children, what you call, the future generation. Whether you :are for them or not I do not know and ;: seems that you do not care at all. So. 'his is the first question. Why are you allowin" them abnormal profits? Even if your statement is correct that drought have brought about this which I dispute. this has never been the case before. But "this time you are bringing in this ques-t:on.

Now, I come to the question of bread. Even in the ration shops there has been a substantial increase in the Price of wheat and this has been done by the Govern ment itself. You have surrendered to the wheat lobby all along the line. The FICCI that it should be Rs. 85 per quin tal and you have fixed it at Rs. 105 r>er quintal. The entire Opposition and even some members from your own party de manded that the entire marketable sur--ilus be taken over at a reasonable price and be distributed to the people. But. "instead of doing that, you have comnle-+ely surrendered to the traders also and are defending on them. It is, therefore, natural that the foodgrains wilt disn.twear arid they will make abnormal pro fits. You have pumped out thousands of -----, ", "they are making abnormal

profits and perhaps you will be pumping out more and the entire planning can go awry even on this single item. I would like to know whether it is not a fact thai after the presentation of the Budget the Planning Commission appointed an All-India Consumer Society and whether it is not a fact that they have found thai within two months, not even two months, but only in one-and-ahalf months the prices of the essential commodities including wheat and bread and other things have gone up by 50 per cent to 70 per cent. That being the case, I ask you whether you will or not reverse that policy even now, even at this late stage, and commandeer the entire stocks and make them available to the people through the public distribution channels. You yourself are contributing to the price hike and the inflationary situation by every single step that you are taking and you have seen to it that the prices rise. This is what you are doing. J would like to have specific answers to the questions I have raised. Then Sir, I will come to the railway issue and we shall take it up later.

SHRI ANNASAHEB P. SHINDE: Sir. Tor my friend, Shri Niren Ghosh, al! issues are very simple and he has very easy solution for everything and I have nothing to say against him because he has the right to hold his own views. Then Sir. I would not like to discuss the general policy with regard to wheat because that is not really relevant to the present issue. The one point that he has raised is about the prices, the increase in prices. It is true that Government itself has raised the issue price of wheat. Formerly, wheat was being issued at 90 paise per kilo; now the issue price is Rs. 1.25 to State Government and wholesalers. For retailers, it is still higher. So to that extent, increase has taken place We knew that this price increase is likely to have a very adverse effect and would cause hardship: we were aware of that But I don't think there was any way out for the Government . . .

SHRI NIREN GHOSH: No way out?...

SHRI ANNASAHEB P. SHINDE: Ultimately, cheap foodgrain is no solution: it would have adversely affected the production. This price increase had to be

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there because of two reasons. First of all, in order to give remunerative price to the producers . . .

SHRI NIREN GHOSH: But has the peasant ever got this price?

SHRI ANNASAHEB P. SHINDE: Then, a heavy subsidy leads to a number of distortions in the economy. Therefore, with the best of intentions, this decision has been taken. These are larger issues and you can take advantage of some other opportunity to discuss this.

Then, Sir, he made a statement, how the milk production is affected? Sir, he is a knowledgeable person. He knows that because of drought, milk production is adversely affected. There was drought in certain parts of the country...

SHRI NIREN GHOSH: Droughts were there before also...

SHRI ANNASAHEB P. SHINDE: Actually, if you look into the details, you will find that in this country per head milk availability is not quite satisfactory; decrease is taking place. When there is drought, milk shortages are there. And unless we modernize our animal husbandry, we cannot have any increased level. Our productivity is so low. Most of the cattle are useless cattle. It is a subject matter for discussion. It is so because of the rate of pregnancy. If the health of the cattle is not good, there can be low rate of pregnancy. Sir, some very rich areas of cattle, like Rajasthan, Gujarat and a number of other areas were very badly affected by drought and, therefore, milk riroduction was adversely affected. Therefore, there was milk shortage. So my statement stand . . .

SHRI NIREN GHOSH: I also asked about the baby food.

SHRI ANNASAHEB P. SHINDE: As far as baby food manufacture is concerned, some aspects of it are dealt with by the Ministry of Industrial Development. According to whatever information I have, they were given a price rise in March. 1973. to the tune of 9 per cent, and thereafter actually the .prices of some of the raw materials increased from 21 to 30 per cent. The

was not given. There was a diversification of their कीमत वढ़ जाएगी दूध की, मैं यह सोचता production. Recently, the Cost Accounting Branch of the Ministry of Industrial Development हूं कि यह जो माखील है यह क्यों है। have started examining this question, and they are उन्होंने कहा कि जबतक एनिमल हसबैंडरी likely to take some decision. But I do not think in the case of such a commodity, complete takeover मोड्रनाइज नहीं होगी तबतक दूध नहीं is a proper solution of the problem.

DEPUTY CHAIRMAN: MR. Mr. Nawal Kishore.

श्री नवल किशोर (उत्तर प्रदेश): श्रीमन, मुझ को बड़ा ताज्जुब है ग्रौर मैं यह मानता हूं कि श्री शिन्दे बड़े इन्नोसेंट हैं, लेकिन उन के इग्नोरेंट होने की बात समझ में नहीं आयी। उन्होंने माथुर साहब से कहा कि वे चलने के लिए तैमार हैं, मैं कहना चाहता हं कि वह सिर्फ नार्थ एवेन्य में चले ग्रायें, ग्रीर कहीं न जायें ग्रीर वहां देखें कि स्थिति क्या है। हालत यह है कि 75 पैसे से उस का दाम 90 पैसे हो गया, 95 पैसे हो गया, ग्रोवर नाइट 20 पैसे ज्यादा हो गया ग्रीर उस के बाद भी डवल रोटी नसीब नहीं होती यह फैक्ट है और यह कहना कि तीसरे हफ्ते के पहले नहीं हुआ, सही नहीं है ।

दूसरी बात, हमारी सविता बहिन जी चली गयीं। उन का एक सूपर बाजार है। श्रीमन्, सुपर बाजार में न तो विस्कूट नसीब होता है और न कोई ग्रीर चीज नसीब होती है।

इस समय मुझे उनकी एक बात सुनकर बड़ा ताज्जुव हुआ कि दूध की कमी इसलिए हो गई कि गजरात राज्य में सुखा पड़ गया पर मंत्री जी सवाल सिर्फ दिल्ली का है, दिल्ली को दुध की सज्लाई का है, यहां तो सूखा नहीं पड़ा है फिर यहां दूध की कमी क्यों हो गई। दूसरी तरफ श्री बी० पी० भौर्य, जो कि आपके कूलींग हैं और स्टेट मिनिस्टर हैं, उन्होंने कहा कि दूध

[Shri Annasaheb P. Shindel price increase के दाम दुगुने होने वाले हैं, सैन्ट परसैन्ट बढगा। यह मोड़नाइज क्या 100 सालों में होगी। आजाबी मिले 22 साल हो गए, क्या झाप 22 साल में भी मोड़नाइज नहीं कर सके।

> डधर और देखें कि साबन गायब, पता नहीं द्याप इस्तेमाल करते हैं या नहीं, लाइफ बाय ग्रीर सन्-लाइट बगेरा सब गायब। यही नहीं यहां तो हर चीज गायब। मिस्टर बहल जो आपके सिविल सप्लाई डिपार्टमेन्ट की इंचार्ज हैं वह किसी चीज का इंतजाम नहीं कर सकते। दिल्ली के ग्रन्दर देसी घी तो बहत दूर की चीज है। यह तो केवल एक देखने की चीज ही रह गई है।

> दूसरी चीज यह है कि म्राज आप देख रहे हैं कि यहां से डबल रोटी भी गई है। मैं यह कहना गायब हो कि स्थिति काफी गम्मीर चाहता हं यह कोई समय ग्रादान-प्रदान का हे । कि हमने सनाल नहीं हे বুদ্তা ग्रौर ग्रापने उसका जवाब दे दिया ग्रौर जिम्मेदारी खत्म हो गई। मैं यह कहता हं कि जबतक ग्रापके हाथ में गवर्नमेन्ट है तबतक आपकी जिम्मेदारी है। इन चीजों को ग्रापको देखना चाहिए। यह जो कीमतें बढ़ रही हैं यह किस की जिम्मेदारी है। एक तरफ तो कीमतें बढ रही हैं और दूसरीतरफ इसी के लिए गुजरात, बिहार और हिन्दुस्तान के दूसरे हिस्सों में एजिटेंशन हो रहे हैं।

मैं सिर्फ यह कहना चाहता हं शिदे आपको मेरी दाबत है। मैं साहब, पारहो और कुछ नहीं तो एक कप जाय तो देही सकता हं।

मननीय सदस्यः पाऊडर मिल्क की।

श्री नवल किशोर: शिन्दे साहब आपको मेरी दावत है। आप नार्थ एवेन्यू पर मेरे मकान पर आइए, 7-8 बजे सुबह के समय। फिर देखें कोई डबल रोटी नसीब होती है या नहीं। यह बड़े ताज्जुब की बात है कि आपकी केपेसटी प्रोडैक्शन की उतनी ही है फिर भी शार्टेज इस डबलरोटी की हो रही है। मैं चाहता हूं बड़ी संजीदगी से इन बातों पर आप विचार करे।

SHRI ANNASAHEB P. SHINDE: Sir. even some of our senior colleagues misunderstand. When I referred to drought and milk production getting affected, 1 was not talking about the Delhi milk supply position. What is under discussion is the supply of baby food which is manuractured all over the country and I was speaking in the national context. I was not discussing about the dairy supplies from the Delhi Milk Scheme. Sir, I do not know why the hon. Member should nave misunderstood this.

Actually, the baby food manufacturing units are located all over the country. There was a general fall in the availability of milk which was to the extent of 50%. and it has 'cd to less quantity or less output of baby food. If the hon. Memoer holds the view that drought does not affect animal husbandry and it has nothing to do with fodder, he has a right to hold his own view and I have nothing to say.

About the shortage of bread in Delhi. what I said was that I was prepared to go out with Shri Mathur Ji and if there was any shortage, it would help me to understand the position. Sir, as I said, I am making the statement on the basis of information given to me by the Delhi Administration. I also made the point :hat there is price control in Delhi on bread under D.I R. and outside Delh/ there is no price control. A bread of 400 grams which is sold in Delhi for 90 paise is much costlier outside Delhi. So, large quantities of bread which are manufac-Tiired here are going out of Delhi. Naturally, it is not feasible to put a res-

triction on this because after ail it is our own people who are consuming it. What I was trying to explain is that as far as Delhi is concerned, the production is adequate to meet Delhi's requirements. In the third week of April, some shortage was noticed because of some policy change, price structure, etc. If the hon. Member brings to my notice any area in which the shortage persists, we shall take steps to improve the position.

श्वी रबी राय (उडीसा): उपाध्यक्ष महोदय, मैं मंत्री महोदय से कहना चाहता हूं कि ड्राट के पहले भी बेबी फूड का अभाव था। मैं मंत्री महोदय से जानना चाहता हूं कि सरकारी क्षेत्र में डबल रोटी की कोई बेकरो है। यदि हां, तो इसका उत्पादन कितना हुआ और गैर सरकारी क्षेत्र में कितना ? दूसरे इसका लागत खर्च कितना पड़ता है और चिकी खर्च कितना? में यह भी जानना चाहता हूं बेबी फूड के सिलसिले में कि इनके सामने क्या कोई इस तरह का कार्यक्रम है कि डेरी फार्म की तादाद बढ़ाई जाए ताकि जो बेवी फूड की तंगी आती है उसको दूर किया जा सके ?

SHRI ANNASAHEB P. SHINDE: As tar as production is concerned, actually there are three organized bakeries. One is the Britannia Biscuit Co. Ltd. Their capacity was 23,328 tonnes in 1973 and the production was 21,107 tonnes. The second one is the Modern Bakery, which is a public sector undertaking. Its capacity was 3.600 tonnes and the production was 5,237 tonnes. And the third one is M/s. S. P. Virmani & Co. Their capacity was 1,000 tonnes and the production was 1400 tonnes. As far as the break-up of the cost is concerned. I have some figures of the public sector unit, the Modern Bakery. The price fixed at the moment is 90 paise. And actually the est of production comes to 91 paise. That means, they are selling at a loss. Maida costs 46.5 paise; sugar, fat. vitamin and other things cost 18 paise wrapper costs 9 paise. So, the raw materials cost 73.5 paise. Labour and over-head charges come to 17.5 paise. So, it comes to 91 paise while the selling price is 90 paise.

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श्री रखों रायः डेरी कार्भी कोई मास्टर ग्लान ग्रापके यहां था।

SHRI ANNASAHEB P. SH1NDE: This is not a question regarding dairy. But there is some plan. It would depend on the availability of raw materials, that means, increased milk supply.

SHRI BIPINPAL DAS (Assam): Sii, who is responsible for this situation regarding the baby food?...

SHRI NIREN GHOSH: Your Govern ment.

SHRI BIPINPAL DAS: If you go to the trader, he says that the distributor is responsible. If you go to a distributor, he blames the manufacturer, and the manufacturer blames the Government and so on and so forth. The trader blames the distributor, the distributor blames the manufacturer, and the manufacturer blames the manufacturer, and the manufacturer blames the Government.

SHRI BHUPESH GUPTA (West Bengal): And the Government blames whom?

SHRI BIPINPAL DAS: So. I really do not know as to what is actually happening. One interesting fact is that when one particular Press correspondent approached some of the manufacturers and distributors...

SHRI BHUPESH GUPTA: At the moment, the Government is blaming the cow.

SHRI BIPINPAL DAS: The distributor, the manufacturers and the traders say and claim that there is one section of high officials in our Administration or highly placed people or their wives who bother these people by telephoning to them, and that they corner the stocks of whatever is there. I want the hon. Minister to tell us the truth, if he knows it. If he does not know, he should find out as to how far this allegation is true. This allegation has appeared in the Press that there is one section of highly placed people-may be, it also includes politicians like us and I do not know-but, mainly, highly placed officials and their wives, who bother these distributors by telephoning to them, and corner the stocks.

thereby depriving the poor people of the t>aby food. Another allegation is that a lot of this baby food goes towards the production of rasgullas because it is said that rasgulkt gels a very good flavour when it is made out of baby food. So, 1 want to know from the hon. Minister whether baby-food is being cornered by an influential section of our citizens and that it is being diverted towards the production of rasgullas and sweetmeat. Is that the reason why there is short supply of baby food and the poor people and the middle-class people are suffering for want of this? Or. is there some defect in the whole mechanism of the pricing policy, the distribution policy and so on and so forth?

SHRI ANNASAHEB P. SH1NDE: Sir when there is a gap between demand and supply, 1 am not prepared to make a statement thai malpractices may not be taking place because there are various types of people in the country and in the population. Therefore, it would be very bold on mv Dart to make a statement that nothing wrong is happening when shor-lages are there. But. I may inform mv hon. colleague that, first of all. there is some sort of informal distribution control and informal control of prices also.

Sir. what is being done now in Delhi-1 cannot say that it 'is hundred per ceni foolproof-is that baby food is being supplied through pharmaceutical shops, that means through those shops which sell medicines. According to the practice now adopted one customer is being given only one tin at a time and this tin is also opened by the shopkeeper in the presence of the customer so that once it is opened it cannot be sold in the blackmarket. If packed tins are sold, there is every likelihood that a person may manage to send a number of people to a dealer and draw many baby food tins thereby cornering them and reselling them. It is for this reason that the tins are opened in the presence of the customer so that they cannot be again sold in the market. Those are some of the steps which arc being taken

As far as the basic policies are concerned, there is no lack of installed capacity. As I said earlier, even now letters of intent are being issued. The main diffi culty is about the non-availability of raw materials. About the pricing policy also there was some difficulty when the prices of raw materials went up. As there was price control on baby food items, the manufacturers were required to sell at a particular price and that must have entailed some loss to them. But, now the Government has rectified the position. By examining the position now and then all necessary steps are being laken. But. ultimately the problem can be solved only by increasing production and I do not think there are any short-cuts or other solutions to this problem.

SHRI G. LAKSHMANAN (Tamil Nadu): Sir. with regard to the distribution of baby food, I have got a small suggestion to make for the consideration of the Minister.

At the moment, distribution is made mrough agents who are giving it to smaller distributors. They have got betiatm distributors and they are not actual shopowners or anything like that. These people from the company are straightaway giving it to them. If you call for the lisi, you will see that many of them are not even shop-owners. Therefore, I would suggest that distribution of baby food should be handed over to the State Governments. These agents and manufacturers of baby food should straightaway hand over their stocks to the Governments and the State State Governments through their own machinery or co-operative societies or Civil Supplies Department should distribute it to the consumers. Then alone there will not be any black-marketing in baby food. This suggestion is for the consideration of the Food Minister. I would like to know his reaction to this suggestion.

SHRI ANNASAHEB P. SHINDE: Sir. we shall examine the suggestion of the hon. Member. But, I do not think that this will provide any easy solution if the distribution of baby food is entrusted to some civil servants or that the Government is asked to look after it. Whether it can really provide a solution to the problem, I do not know. But" we will examine this suggestion of the hon. Member.

MOTION FOR ELECTION TO THE CENTRAL SILK BOARD

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT (SHRI Z. R. ANSARI): Sir, 1 move:

" 1 'hat in pursuance of clause (c) of subsection 3 of section 4 of the Central Silk Board Act, 1948 (61 of 1948), this House do proceed to elect, in such manner as the Chairman may direct, one member from among the member.-, of the House to be a member of the Central Silk Board."

The question was put and the motion was adopted.

MOTION FOR ELECTION TO THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDU-LED TRIBES

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL: (SHRI RAM NIWAS MIRDHA): Sir. I move:

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do elect three members of the Committee on the Welfare of the Scheduled Castes and Scheduled Tribes in the vacancies caused by the retirement of Shri N. P. Chaudhari, Shri Sundarmani Patel and Miss Saro) Purshottam Khaparde from the membership of the Rajya Sabha on the 2nd April, 1974. and resolves that this House do proceed to elect, in accordance with the system of proportional representation by means of the single transferable, three members from among the members of the House to the said Committee to fill the vacancies."

[†]The question was put and the motion was adopted.